

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 39/AM10 HELD ON 23.12.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 39/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 23.12.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 38/AM10 held on 16.12.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:9/14/87-ALC1/2009	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved			
HQ File :01/87/050/00095/AM10/	RLA File :30/24/040/00006/AM10/	Lic.No/Date:3010061246 14.05.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39074000	63/0- POLY CARBONATE GRANULES 4 MM X 3 MM	65.000	M.T	7150000.00	141444.00 US\$
				Total	7,150,000.00	141,444.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39073090	POLY CARBONATE RESIN (OFF COLOUR) 2 MM X 1.5 MM	71.500	M.T	5005000.00	99011.00 US\$
				Total	5,005,000.00	99,011.00

Decision: With D/o C&PC OM No. 46011/69/2009-PC.II dated 21.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Carbonate Granules (Size 4mm x 3mm)	1 kg	Poly Carbonate Resin (Off Colour) (Size 2mm x 1.5mm)	1.05 kg

11	Case No.:14/17/87-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
	HQ File :01/87/050/00130/AM10/	RLA File :03/94/040/00216/AM10/	Lic.No/Date:0310524185 15.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209999	62/0- SILICONE COATED POLYSTER FILM (RELEASE LINERS) 30 MICRON 952000 SQM 40 METRIC TONS	40.000	M.T	5814000.00	114000.00 US\$
				Total	5,814,000.00	114,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206390	POLYSTER FILM 30 MICRON 999600 SQM 42 METRIC TONNES	42.000	M.T	3876000.00	76000.00 US\$
2	39100000	SILICONE POLYMERS 1499.400 KGS	1499.400	K.G	1224000.00	24000.00 US\$
3	39100000	PLATINUM CATALYST 35.990 KGS	35.990	K.G	357000.00	7000.00 US\$
4	38159000	CROSS LINKERS 62.980 KGS	62.980	K.G	66300.00	1300.00 US\$
				Total	5,523,300.00	108,300.00

Decision: With D/o C&PC OM No. 46011/160/2005-PC.II dated 21.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film (Release Liner) 30 micron	1 kg	1. Polyester Film 30 micron	1.0500 kg
		2. Silicone Polymer	0.0326 kg
		3. Platinum Catalyst	0.0009 kg
		4. Cross Linkers	0.0015 kg

		7. CROSS CHECKS	0.0015 kg
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Case No.:4/13/87-ALC1/2009	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved			
HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- LDPE / LLDPE,(Colored powder) specifice gravity less than 0.94 Net contents 255260 Kgs	255260.000	K.G	20645429.00	408416.00 US\$
				Total	20,645,429.00	408,416.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LDPE/LLDPE GRANULES. POLYETHYLENE HAVING A SPECIFIC GRAVITY OF LESS THAN 0.94	255260.000	K.G	17806692.00	352259.00 US\$
				Total	17,806,692.00	352,259.00
Decision: With D/o C&PC OM No. 46011/76/2009-PC.II dated 22.12.2009, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
LDPE/LLDPE (Coloured Powder)		1 kg	LDPE/LLDPE Granules		1.0 kg	

13	Case No.:18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169990	62/0- TYRE REPAIR PATCH COOKIES - U P COOKIES	930000.000	Number	1966950.00	41850.00 US\$
2	40169990	62/0- TYRE REPAIR PATCH COOKIES - BULLS EYE COOKIES	1128000.000	Number	17676700.00	376100.00 US\$
3	40169990	62/0- TYRE REPAIR PATCH COOKIES - CX COOKIES	39400.000	Number	145230.00	3090.00 US\$
				Total	19,788,880.00	421,040.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	48115940	SILICON COATED KRAFT PAPER, 150 gsm	12003.000	Sq. yard	465130.00	9710.43 US\$
2	48115940	SILICON COATED KRAFT PAPER, 150 gsm	33850.000	Sq. yard	1311725.00	27384.65 US\$
3	48115940	SILICON COATED KRAFT PAPER, 150 gsm	812.000	Sq. yard	33699.00	703.52 US\$
4	59021090	SQUARE NYLON WOVEN FABRIC # 20, 76 gsm	808.000	Sq. yard	47781.00	997.50 US\$
				Total	1,858,335.00	38,796.10

Decision: With DIPP letter dated 23.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tyre Repair Patch Cookies – U P Cookies/Bulls Eye Cookies/CX Cookies	1 No.	1. Silicon Coated Craft Paper 150 GSM	1.0285 sq. yard/sq. yard content in export
		2. Square Nylon Woven Fabric 76 GSM	1.0285 sq. yard/sq. yard content in export

15	Case No.:1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
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HQ File :01/87/050/00106/AM10/

RLA File :07/24/040/00078/AM10/

Lic.No/Date:0710065567
24.06.2009

Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- XLPE COMPOUND	13670.500	K.G	1230500.00	31151.90 US\$
2	39042290	63/0- PVC COMPOUND	50081.900	K.G	3005000.00	76075.96 US\$
3	39029000	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND (ZHFR)	8532.790	K.G	896000.00	22683.54 US\$
				Total	5,131,500.00	129,911.40

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LLDPE GRANULES	13807.000	K.G	855491.00	21658.00 US\$
2	39042110	PVC RESIN	25040.000	K.G	1260563.50	31913.00 US\$
3	28182090	ALUMINIUM TRIHYDRIDE (ATH)	5119.000	K.G	242648.50	6143.00 US\$
				Total	2,358,703.00	59,714.00

Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Cable Grade)	1 kg	PVC Resin	0.500 kg
2. XLPE Compound	1 kg	LLDPE Granules	1.0 kg
3. Zero Halogen Flame Retardant Compound (ZHFR)	1 kg	1. Aluminium Trihydride (ATH)	0.600 kg
		2. Ethylene Vinyl Acetate	0.200 kg
		3. LLDPE Granules	0.100 kg
		4. Thermo Plastomer	0.100 kg

22	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- XLPE COMPOUND	20000.000	K.G	2294936.56	46835.44 US\$
2	39029000	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND (ZHFR) Containing 30000 Kgs of Aluminium trihydrate, 10000 Kgs of ethylene vinyl acetate, 5000 Kgs of LLDPE and 5000 Kgs of thermo plastomer.	50000.000	K.G	6525063.44	133164.56 US\$
				Total	8,820,000.00	180,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LLDPE GRANULES	20200.000	K.G	1614109.00	32941.00 US\$
2	28182090	ALUMINIUM TRIHYDRIDE (ATH)	30000.000	K.G	1764049.00	36001.00 US\$
3	39013000	ETHYLENE VNYIL ACETATE (EVA)	10000.000	K.G	882000.00	18000.00 US\$
4	39011010	LLDPE GRANULES	5000.000	K.G	400000.00	8150.00 US\$
5	39019090	THERMO PLASTOMER	5000.000	K.G	441000.00	9000.00 US\$
				Total	5,101,158.00	104,092.00

Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Cable Grade)	1 kg	PVC Resin	0.500 kg
2. XLPE Compound	1 kg	LLDPE Granules	1.0 kg
3. Zero Halogen Flame Retardant Compound (ZHFR)	1 kg	1. Aluminium Trihydride (ATH)	0.600 kg
		2. Ethylene Vinyl Acetate	0.200 kg
		3. LLDPE Granules	0.100 kg
		4. Thermo Plastomer	0.100 kg

INDUSTRIES INDIA PVT.LTD.

23.12.2009

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HQ File :01/87/050/00201/AM10/

RLA File :17/24/040/00112/AM09/

Lic.No/Date:1710002763
14.08.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39173990	63/0- GRP Pipe Dia 600 PN9 SN2500 with coupling	30000.000	Meter	82965300.00	1714159.00 US\$	
				Total	82,965,300.00	1,714,159.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	70191200	Roving (of any make, Grade, type or Specification)	302369.006	K.G	18527426.41	384386.44 US\$	
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	718.137	K.G	194185.75	4028.75 US\$	
3	56081900	Polyrelease Film	1534.200	K.G	145678.23	3022.37 US\$	
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	3695.430	K.G	1852446.02	38432.49 US\$	
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	1670.890	K.G	861748.04	17878.59 US\$	
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	915.250	K.G	64408.21	1336.27 US\$	
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	1092.000	K.G	241591.90	5012.28 US\$	
8	39079120	Resin (EPS-1or any other make, grade, type or specification)	286537.826	K.G	29003359.01	601729.44 US\$	
9	25051012	Silica Sand	382344.520	K.G	1658610.68	34411.01 US\$	
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	568.422	K.G	216443.55	4490.53 US\$	
11	29096000	Andonox, Butanox OR Trigonox (M-60, or any other Grade Make type or specification)	7065.220	K.G	1447310.08	30027.18 US\$	
12	29025000	Styrene	14130.437	K.G	1294065.41	26847.83 US\$	
				Total	55,507,273.29	1,151,603.18	

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP Pipe (Dia 600, PN 09, SN 2500)	1 kg	1. Fibreglass Roving	0.3167 kg
		2. Polyester Filament Yarn	0.0008 kg
		3. Polyrelease Film	0.0016 kg
		4. Surface Mat	0.0039 kg
		5. Polyester Netting	0.0017 kg
		6. Chop Strand Mat	0.0010 kg
		7. Woven Roving	0.0011 kg
		8. Unsaturated Polyester Resin	0.3000 kg
		9. Silica Sand	0.4004 kg
		10. Accelerator	0.0006 kg
		11. Andonox/ Butanox/ Trigonox	0.0074 kg
		12. Styrene	0.0148 kg

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Case No.:6/22/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved					
HQ File :01/87/050/00178/AM10/	RLA File :03/95/040/00313/AM10/	Lic.No/Date:0310533990 18.08.2009	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		
1	39199090	62/0- tesa 51928 DS Self Adhesive PET Film Tape Size : 615mm x 50 Mtr (100 rolls = 3075 Sq. Mtr.)	100.000	Number	851420.00	12163.14 EURO		
				Total	851,420.00	12,163.14		
Sl.No.	ITCHS Code	IMPORT ITEM			Qty	UOM	CIF (Rs.)	CIF (Currency)

1	39199090	tesa 51928 DS Self Adhesive PET Film Tape Size : 1240mm x 50 Mtr (50 rolls = 3100 Sq. Mtr.)	50.000	Number	486526.00	6950.37 EURO
				Total	486,526.00	6,950.37

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Coated Polyester Tape Roll (615mm x 50 Meter)	2 No.	Adhesive Coated Polyester Tape Roll (1240mm x 50 Meter)	1 No.

25	Case No.:7/26/87-ALC1/2009	Party Name:GALA BRUSH LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
	HQ File :01/87/050/00198/AM10/	RLA File :03/94/040/00830/AM09/	Lic.No/Date:0310534324 19.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- Plastic Brooms/ Mops with or without Handles , [PP - 57143Kg, Cotton - 14286 & Handle -200000Pcf Wt. 36000Kg]	107549.000	K.G	6400625.00	130625.00 US\$
				Total	6,400,625.00	130,625.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	Polypropylene Granules [Moulding Grade]	60.000	M.T	3234000.00	66000.00 US\$
2	52060000	Cotton Mop Yarn [Containing less than 80% cotton by weight]	15.000	M.T	918750.00	18750.00 US\$
3	44042090	Plastic Coated Wooden Handle [120cm Length]	200000.000	Number	1666000.00	34000.00 US\$
				Total	5,818,750.00	118,750.00

Decision: With D/o C&PC OM No. 46011/83/2006-PC.II dated 15.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Broom/Mops with or without Handle	1 kg	1. Polypropylene Granules	1.05 kg/kg content in the

		export product
	2. Cotton MOP Yarn	1.02 kg/kg content in the export product
	3. Relevant Plastic Coated Wooden Handle	Net to Net

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Case No.:6/27/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
HQ File :01/87/050/00207/AM10/	RLA File :03/95/040/00375/AM10/	Lic.No/Date:0310537848 15.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082910	62/0- RUBBER SHEETS FOR RUBBER FLOOR COVERINGS	350000.000	K.G	40280625.00	787500.00 US\$
				Total	40,280,625.00	787,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021910	SYNTHETIC RUBBER SBR SERIES 1500 & 1700	106750.000	K.G	10920525.00	213500.00 US\$
2	40023900	SYNTHETIC RUBBER CHLOROPRENE	56000.000	K.G	10741500.00	210000.00 US\$
3	40012200	NATURAL RUBBER	43750.000	K.G	4475625.00	87500.00 US\$
4	28170010	ZINC OXIDE	7350.000	K.G	751905.00	14700.00 US\$
5	28030010	CARBON BLACK	30800.000	K.G	1890504.00	36960.00 US\$
6	38121000	RUBBER CHEMICALS : ANTIOXIDANT / ACCELARATOR / PEPTIZER / RETARDER	10850.000	K.G	2219910.00	43400.00 US\$
7	38121000	MISC. CHEMICALS : STEARIC ACID	3850.000	K.G	216620.25	4235.00 US\$
8	38122090	TITANIUM DI-OXIDE	12250.000	K.G	1253175.00	24500.00 US\$
9	32041719	PIGMENT COLOURS	1680.000	K.G	859320.00	16800.00 US\$
				Total	33,329,084.25	651,595.00

Decision: With DIPP letter dated 23.12.2009, the Committee decided to allow 10% wastage which has earlier been allowed in similar case. Accordingly following adhoc norms are **approved**:

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/8/-ALC1/2009 dated 08.04.2009 (Case No. //46/8/-ALC1/2008), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Injection Moulding Compound (Superior Grade EC Series in various colours)	1 kg	1. Eva Resin	0.880 kg
		2. Stabilizer	0.022 kg
		3. Blowing Agent	0.023 kg
		4. Dicumyl Peroxide	0.0123 kg

31	Case No.:1/33/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
	HQ File :01/87/050/00250/AM10/	RLA File :04/24/040/00178/AM10/	Lic.No/Date:0410108867 28.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAY MADE FROM PS INSULATIVE PLASTIC SHEET	1111110.000	Number	87244357.00	1829022.00 US\$
				Total	87,244,357.00	1,829,022.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39230000	PS INSULATIVE PLASTIC SHEET	300000.000	K.G	28431000.00	585000.00 US\$
				Total	28,431,000.00	585,000.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2009 dated 01.07.2009 (Case No. 10/10/87-ALC1/2009), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays (555mm x 365mm x 25 mm	1 kg	Relevant PET/HIPS Insulative/Dissipative Sheet	1.15 kg/kg content in export product

37	Case No.:4/39/87-ALC1/2009	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Approved
	HQ File :01/87/050/00294/AM10/	RLA File :34/24/040/00135/AM10/	Lic.No/Date:3410025870 15.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39092090	62/0- MODIFIED MELAMINE RESIN	100000.000	K.G	12180000.00	262500.00 US\$
				Total	12,180,000.00	262,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29336100	MELAMONE	30000.000	K.G	2890406.00	61108.00 US\$
2	29121100	FORMALDEHYDE (37% W/W)	105000.000	K.G	1609441.00	34026.00 US\$
3	29051100	METHANOL	70000.000	K.G	2145919.00	45368.00 US\$
4	28112200	SILICA	37000.000	K.G	3726919.00	78793.00 US\$
				Total	10,372,685.00	219,295.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 1/87-ALC1/2009 dated 01.04.2009 (Case No. 1/28/87-ALC1/2008), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Modified Melamine Resin	1 kg	1. Melamine	0.300 kg
		2. Formaldehyde (37% w/w)	1.050 kg
		3. Methanol	0.700 kg
		4. Silica	0.370 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-122	KAAL FLEX PVT. LTD.	HQ F. No. 01/87/162/00110/AM10/DES-VII	Status: Deferred
	NC No.: 39/AM10 Dated: 23.12.2009			

Subject: Request for fixation of Standard Input-Output Norms for the export product “Poly Core/Barrier Jacket/Flexible Duct Pipes”.

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

3.2.2	Case No. A-123	FINE CARE BIOSYSTEMS	HQ F. No. 01/87/162/00488AM09/DES-VII	Status: Deferred
	NC No.: 39/AM10 Dated: 23.12.2009			

Subject: Request for fixation of Standard Input-Output Norms (SION) for the export product “Equipment, Spares & Accessories for Laboratories”.

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

ONLINE CASES

1	Case No.:201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/83/050/02009/AM08/			
		RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:06.01.2010

	Position: D/o C&PC will furnish comments.
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2	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

3	Case No.:10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

4	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:13.01.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:03.02.2010
	Position: Reply received from the firm and has already been sent to D/o C&PC on 10.11.2009. However a copy of the same may again be sent to D/o C&PC.			

	Case No.:6/14/87-ALC1/2008	Party Name:SPADCO MULTIPURPOSE PVT	Meet No/Date:39/87-ALC1/2009	Status: Deferred
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7	Case No.:01/14/87-ALC1/2009	Party Name:SPARCO MULTIFLASH PVT. LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:03.02.2010
Position: D/L No. 46011/62/2009-PC.II dated 18.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 11.09.2009 and 20.10.2009. Final Reminder may be issued to firm by DGFT.				

8	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:13.01.2010
Position: D/o C&PC will furnish comments.				

9	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:13.01.2010
Position: D/o C&PC will furnish comments.				

14	Case No.:19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:06.01.2010
Position: D/o C&PC will furnish comments.				

16	Case No.:3/11/85-ALC3/2009	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/85/050/00066/AM10/	RLA File :03/94/040/00740/AM09/	Lic.No/Date:0310528352 10.07.2009	Defer Date:13.01.2010
Position: D/o C&PC will furnish comments.				

17	Case No.:11/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date:13.01.2010
Position: D/o C&PC will furnish comments.				

18	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:20.01.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date: 03.02.2010
	Position: D/L No. 46011/62/2009-PC.II dated 18.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 11.09.2009 and 20.10.2009. Final Reminder may be issued to firm by DGFT.			

20	Case No.:7/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00158/AM10/	RLA File :08/24/040/00052/AM09/	Lic.No/Date:0810082017 04.08.2009	Defer Date:13.01.2010
	Position: Reply awaited from the firm.			

21	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:13.01.2010
	Position: Reply awaited from the firm.			

26	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:20.01.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:7/29/87-ALC1/2009	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
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28	HQ File :01/87/050/00220/AM10/	RLA File :34/24/040/00097/AM10/	Lic.No/Date:3410025086 15.09.2009	Defer Date:20.01.2010
	Position: D/o C&PC will furnish comments.			

29	Case No.:1/28/87-ALC1/2009	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00209/AM10/	RLA File :02/24/040/00106/AM10/	Lic.No/Date:0210131938 23.09.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

32	Case No.:1/34/87-ALC1/2009	Party Name:DODIA ESTABLISHMENT	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00251/AM10/	RLA File :03/94/040/00616/AM10/	Lic.No/Date:0310543255 29.10.2009	Defer Date:13.01.2010
	Position: D/o C&PC will furnish comments.			

33	Case No.:3/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00275/AM10/	RLA File :03/95/040/00519/AM10/	Lic.No/Date:0310546093 17.11.2009	Defer Date:13.01.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:13.01.2010
	Position: New case; copy of application is awaited from RLA.			

35	Case No.:2/39/87-ALC1/2009	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00292/AM10/	RLA File :05/23/040/00089/AM10/	Lic.No/Date:0510254265 09.12.2009	Defer Date:13.01.2010
	Position: New case; copy of application is awaited from RLA.			

	Position: New case, copy of application is awaited from RLA.
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36	Case No.: 3/39/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:39/87-ALC1/2009 23.12.2009	Status: Deferred
	HQ File :01/87/050/00293/AM10/	RLA File :05/23/040/00090/AM10/	Lic.No/Date:0510254321 09.12.2009	Defer Date:13.01.2010
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
